

पिछड़े जिलों में विकास केन्द्र

5007. श्री ईश्वर चौधरी : क्या उद्योग मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या केन्द्रीय सरकार ने प्रत्येक पिछड़े जिले में एक विकास केन्द्र स्थापित करने की योजना बनाई है;

(ख) क्या बिहार सरकार ने भी ऐसी किसी योजना के लिए केन्द्रीय सरकार से सहायता मांगी है; और

(ग) यदि हां, तो तत्सम्बन्धी ब्यौरा क्या है?

उद्योग मंत्री (श्री जार्ज फर्नांडिस) :

(क) और (ख). जी नहीं।

(ग) प्रश्न ही नहीं उठता।

Deterioration in Maintenance of Power Houses

5008. SHRI KISHORE LAL: Will the Minister of ENERGY be pleased to state:

(a) whether power generation has gone down in different States during last three months;

(b) whether it is due to growing unrest amongst the workers and consequent deterioration in maintenance of the power houses; and

(c) steps being taken to improve it?

THE MINISTER OF ENERGY (SHRI P. RAMACHANDRAN): (a) The All India generation during the months of April, May and June this year has been 7315,7314 and 7108 million units respectively as compared to the generation of 7834, 7260 and 8141 million units during the first three months of January, February and March respectively. The total generation during the period of April to June has been lower than the total generation during the period of January to March.

(b) There have been reports of unrest amongst the workers of power stations particularly in the Eastern Region. There was also some unrest amongst the workers in Badarpur Thermal Power Station for a time. However, the fall in generation during the last three months cannot be attributed wholly to the unrest amongst the workers as the decrease in generation was also due to a number of other factors like demand of the system going down with the commencement of the monsoons, lower generation from the Hydro-electric power stations due to lower reservoir levels on account of poor inflows during monsoons during last year and outages of thermal sets.

(c) Wherever unrest amongst the workers was reported, the concerned State Governments have been advised to have bilateral negotiations with the workers Unions on their demands to resolve the issues in a mutually satisfactory manner. All necessary steps are also being taken to improve the operation and maintenance of thermal generating units with a view to optimising generation from the thermal stations. As regards hydro-electric stations, with the onset of monsoons the hydel reservoirs are filling up and generation from these stations is expected to pick up.

Complaint against Chief Executive of M/s. Braithwaite, Burn and Jessop Construction Co. Ltd.

5009. MISS ABHA MAITI: Will the Minister of INDUSTRY be pleased to state:

(a) whether any complaints of atrocities, excesses, unfair labour practices and victimisation of Trade Union leaders against the Chief Executive of the Company M/s. Braithwaite, Burn and Jessop Construction Co. Ltd., Calcutta, have been received by Government from B. B. J. Sramic Union;

(b) if so, whether any probe is going to be held into these allegations;

(c) whether Braithwaite, Burn and Jessop Construction Co. Ltd. is continuing to suffer from financial crisis;

(d) if so, action Government propose to take to revive its finance and for its economic rehabilitation; and

(e) whether Government promised earlier to nationalise this concern, render adequate financial assistance and restructure its capital and management; and if so, action taken to implement these promises?

THE MINISTER OF INDUSTRY (SHRI GEORGE FERNANDES): (a) and (b). Yes, Sir. These complaints have been carefully looked into, and it has been found that the charges levelled against the Management and the Chief Executive are not sustainable.

(c) and (d). Yes, Sir. M/s. Braithwaite, Burn and Jessop Construction Co. Ltd. is chiefly a construction organisation and bids for contracts against tender notices for engineering construction projects. The demand for its services has recently undergone a drastic change, particularly because of reduced scope for railway bridges. Government are taking steps to ensure the viability of this company, and to place it on sound footing. The company has also taken measures to effect economy in expenditure.

(e) No promise was made by the Government to nationalise this Company. The Government are, however, of the view that a satisfactory long-term financial arrangement for this Company is needed for its future viability. The Company has been asked to submit detailed proposals for ensuring its revitalisation and these proposals would *inter-alia* cover the financial assistance required and the changes necessary in its capital and management structure.

षास्त्रिक पंडितों (गौड मैन) द्वारा चमत्कार

5010. श्री ओम प्रकाश त्यागी : क्या गृह मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या सरकार को इस बात की जानकारी है कि अपने को भगवान् का अवतार बताने वाले लोग चमत्कार दिखाने के बहाने देश के लोगों से धनराशि एकत्र कर रहे हैं;

(ख) यदि हां, तो सरकार उनके द्वारा किये गये चमत्कारों की जांच करने के लिये एक समिति नियुक्त करेगी और देश के अशिक्षित और भोले भाले लोगों को शोषण से बचाने के लिये सच का पता लगायेगी; और

(ग) यदि नहीं, तो इसके क्या कारण हैं ?

गृह मंत्री (श्री चरण सिंह) : (क) से (ग). इस सम्बन्ध में सरकार के पास समाचार पत्रों की रिपोर्टों के अतिरिक्त कोई सूचना नहीं है। फिर भी, यदि विशिष्ट अपराध जैसे के धोखेबाजी, जबरदस्ती वसूली इत्यादि अन्तर्ग्रस्त हैं तो उनसे निपटने के लिए कानून में उपबन्ध है। अपने को भगवान् का अवतार बताने वाले लोगों द्वारा किये गये चमत्कारों की जांच करने के लिए एक जांच समिति नियुक्त करने का कोई प्रस्ताव सरकार के विचाराधीन नहीं है।

M/s. Sharpedge Ltd.

5011. SHRI M. RAM GOPAL REDDY: Will the Minister of INDUSTRY be pleased to state:

(a) whether M/s. Sharpedge Ltd. are using foreign brand name 'Erasmic' for their stainless steel blades in violation of Government's policy;

(b) if so, the reasons therefor;